NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 202/14	TP 128/16	Hearing	621A	G. Corp Lotus Mall P. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

3 ULLAS KIRANPA

Petitioner

Z. Weas Pai

9131599119

PCS for petitioner is present. He has filed copies of the petitioner which was said to have been filed before CLB. Registry is directed to verify and put up.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)